

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3284
ANSWERED ON:18.03.2013
. INCLUSION OF SAND IN INDUSTRY
Choudhry Smt. Shruti

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has included sand in industry; and

(b) if so, the details thereof and the steps being taken to protect the sand in the vicinity of rivers and dams in each State including Haryana in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN)

(a): No, Madam.

(b): Does not arise. Sand is a minor mineral as per the provisions of the Mines and Minerals (Development and Regulation) Act, (MMDR Act), 1957. As per Section 15 of the MMDR Act, for minor minerals, entire regulation is delegated to the State Governments by the Parliament.